

154/2000

08.03.2000

Hon. Mr. S. Biswas, AM

Sri L. M. Singh, counsel for applicant. He moved Misc App. No. 1348/2000 stating that the C.A. is infructuous and same be disposed. The C.A. is disposed of accordingly.

Copy of order may be given to counsel for applicant within two days.

The interim order dt 15.2.2000 already granted, is also vacated.

S B
A M

Arad